

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH  
NEW DELHI

O. A. No. 2095 of 1992.

New Delhi, this the 7th day of April, 1994.

Hon'ble Mr B.N.Dhoundiyal, Member(A).

Parbhati Lal S/O Shri Kishna, <sup>R/o B-21,</sup> Banda Bahadur Apartment,  
Sector 14, Rohini, Delhi-110085.

... .... Applicant.

( through Mr S.R.Divedi, Advocate).

vs.

1. Union of India through the Secretary,  
Department of Post, Ministry of Communication,  
Dak Bhavan, New Delhi.
2. The Chief Post Master General, Delhi Postal Circle,  
Meghdoot Bhavan, New Delhi. ... .. Respondents.

( through Mr Yashvir Singh, Proxy counsel for  
Mr K.C.Mittal, Advocate).

ORDER (Oral)

( Hon'ble Mr B.N.Dhoundiyal, Member(A)


The applicant retired on 30.4.1992 on superannuation after working in the senior time scale of Group A, Indian Postal Service from 2.10.1990 to 30.4.1992. His pay was reduced from Rs.3625/- to Rs.3400/- p.m. vide pay slip issued on 22.7.1992. His pay was initially fixed at Rs.3500/- subject to the condition that annual increment will be allowed on regular promotion in the grade on receipt of Directorate approval for continuous officiating arrangement beyond 120 days. However, with the correction pay slip dated 22.7.1992, the only remaining claim of the applicant is that Rs.12,207/- due to him was illegally withheld by the respondents. The learned counsel for the applicant prays that interest be allowed on the delayed payments.

B<sub>w</sub>

: - 2 - :

2. The respondents have admitted that there was a delay in payment as for continuation of adhoc appointment, approval of the higher authority had to be obtained. As soon as this approval was received, necessary instructions for payments were issued. In this case though admittedly, there has been some delay in making the payment to the applicant, it cannot be said that the authorities have acted in a malafide manner. However, to balance the equities, the respondents are directed to pay Rs.500/- as costs to the applicant. This payment shall be made within a month from the date of communication of this order.

/sds/

  
( B.N.Dhoundiyal )  
Member(A)